

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.733
TO BE ANSWERED ON 01.03.2016

Implementation of SDGs

733. SHRI ANURAG SINGH THAKUR:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry has initiated steps to implement the Sustainable Development Goals (SDGs) specifically, Goal 13 and Goal 15, if so, the details thereof and if not, the reasons therefor;
- (b) the details of the steps taken proposed to be taken by the Government to integrate climate change measures into national policies, strategies and planning as per proposed Goal 13.2;
- (c) whether the Government has any proposal to end poaching and trafficking of protected species of flora and fauna and address both demand and supply of illegal wildlife products and if so, the details thereof;
- (d) whether the Government is planning to set up a monitoring body consisting of Member of Parliament, eminent personalities, retired judges or any other persons regarding progress made on Sustainable Development Goals; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b): Government of India has initiated a number of steps to promote sustainable development. Goal 13 refers to taking urgent action to combat climate change and its impacts and Goal 15 pertains to protecting, restoring and promoting sustainable use of terrestrial ecosystems, sustainably manage forests, combat desertification, and halt and reverse land degradation and halt biodiversity loss.

Government has launched the National Action Plan on Climate Change (NAPCC) in June 2008 to deal with the climate change related issues. NAPCC comprises eight Missions in specific areas of Solar Energy, Enhanced Energy Efficiency, Sustainable Habitat, Water, Sustaining the Himalayan Ecosystems, Green India, Sustainable Agriculture and Strategic Knowledge for Climate Change. Further, States/Union Territories have prepared State Action Plans on Climate Change consistent with objectives of NAPCC highlighting State's specific issues relating to climate change. India has communicated its Intended Nationally Determined Contributions (INDCs) to United Nations Framework Convention on Climate Change (UNFCCC) in October 2015 which aims at reducing emission intensity of GDP by 33% – 35% by 2030 with reference to 2005.

(c): Government has taken several measures to control poaching like technology for improved surveillance of vulnerable forest areas by electronic and IT systems (e-EYE system), photo ID database of animals like tigers, deployment of local workforce for protection to complement efforts of the field staff, eliciting peoples' participation, etc. Forest Protection staffs are also provided fire arms by the State Governments for dealing with forest criminals including poachers. Other steps taken by the Government include:

1. Prohibition of hunting and trading of wild animals under Wild Life Protection Act, 1972;
2. Setting of Wildlife Crime Control Bureau.
3. Provision of financial and technical assistance to the States/Union Territories under the Centrally Sponsored Schemes of "Integrated Development of Wildlife Habitats", "Project Tiger" and "Project Elephant" for protection of wildlife and improvement of their habit.

(d) & (e): No decision has been taken by this Ministry for setting up a monitoring body consisting of Members of Parliament, eminent personalities, retired judges or such other persons regarding progress made on Sustainable Development Goals.
